

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: TRAINING PROGRAMME - Nomination of certain Judicial Officers to participate in the Advanced CIS Training Programme scheduled to be held on 08.06.2019 and 09.06.2019 (South Zone) at Tamil Nadu State Judicial Academy, Chennai, conducted by the Hon'ble eCommittee, Supreme Court of India, New Delhi - Relief Arrangements - Orders - Issued.

READ: High Court's proceedings in order Roc.No.195/2019-CPS, dated 29.04.2019.

ORDER ROC.No. 468/2019-B.SPL., DATED: 16.05.2019

The High Court passed the following Orders:

The following relief arrangements are ordered in respect of certain Judicial Officers, mentioned in column number 2, who are nominated to participate in the Advanced CIS Training Programme scheduled to be held on 08.06.2019 and 09.06.2019 (South Zone) at Tamil Nadu State Judicial Academy, Chennai, conducted by the Hon'ble eCommittee, Supreme Court of India, New Delhi, in pursuance of the High Court's proceedings read above.

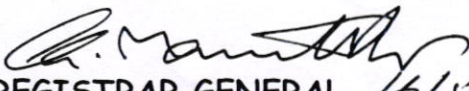
SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Sri B.V.L.N.Chakravarthy, Metropolitan Sessions Judge, Vijayawada, Krishna District.	Special Judge for SPE and ACB cases-cum-III Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District.
2.	Sri G.Bhupal Reddy, Chief Metropolitan Magistrate, Vijayawada, Krishna District.	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
3.	Sri C.N.Murthy, Secretary, District Legal Services Authority, Kadapa.	Prl. Senior Civil Judge, Kadapa.
4.	Sri D.Yedukondalu, Prl. Senior Civil Judge, Tirupati, Chittoor District.	Addl. Senior Civil Judge, Tirupati, Chittoor District.

The officers mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said training programme on 08.06.2019 and 09.06.2019 at Chennai.

On return from the training programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: The officers who are nominated for the above training programme are hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR GENERAL 16/5
FAC.REGISTRAR (VIGILANCE)

To

1. The officers.
2. The In-charge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh at Amaravati (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. **The Prl. District and Sessions Judges:**
Krishna at Machilipatnam, Kadapa and Chittoor.
5. **The District Treasury Officers:**
Krishna at Machilipatnam, Kadapa and Chittoor.
6. **The Sub-Treasury Officers:**
Vijayawada, Krishna District and Tirupati, Chittoor District
7. **The Section Officers:** Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Judicature at Hyderabad.
+Spare.